

(c) if not, the details as to how it benefits the BPL families?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) A scheme for providing one time grant to BPL families in the rural areas for release of new LPG connection through Rajiv Gandhi Gramin LPG Vitaran Yojana is in operation in the country. As per the scheme, the security deposit for one cylinder and Pressure Regulator is paid from the fund created for this purpose. Further, to benefit the BPL families of urban and semi urban areas, the scheme has been extended to Regular LPG distributorships also from January, 2015 till March, 2015 on pilot basis and now also includes 5 kg cylinder connections.

As on date, the security deposit for 5 kg. domestic LPG connections is lower as compared to security deposit on 14.2 kg. domestic LPG connection. The refundable security deposit for domestic cylinder(s) and regulator is ₹ 1450/- per 14.2 kg. LPG cylinder and ₹ 150/- for pressure regulator (PR) except for North Eastern States where the deposit rate is ₹ 1150/- and ₹ 100/- respectively. The security deposit for 5 kg. domestic LPG cylinder is ₹ 350/- per cylinder for whole country and ₹ 150/- for PR except North Eastern States where it is ₹ 100/-. The retail selling price for 14.2 kg. cylinder at Delhi is ₹ 417 for subsidized LPG and ₹ 610 for non subsidized LPG. On the other hand, retail selling price for 5 kg. LPG cylinder at Delhi is ₹ 155 for subsidized LPG and ₹ 233 for non-subsidized LPG.

Converting waste plastic into petrol, diesel, LPG

2349. SHRI BAISHNAB PARIDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is proposed to convert waste plastic into petrol, diesel/LPG;
- (b) if so, the details thereof with status of the project;
- (c) whether these projects have been developed under the guidance of Gas Authority of India Ltd. (GAIL);
- (d) if so, the details thereof; and
- (e) how far will this help to save fuel costs in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. GAIL is pursuing a project on "conversion of waste plastic to petrol, diesel/LPG"

for which lab-scale studies and bench-scale studies have been carried out. The Basic Design and Engineering Package was prepared in 2013-14 for setting up of pilot plant. However, options for setting up of the pilot plant are presently being explored.

(c) and (d) Yes, Sir. GAIL in collaboration with Indian Institute of Petroleum (IIP), Dehradun has developed the catalyst and a two-stage process for conversion of waste plastics to diesel, petrol, LPG and Aromatics.

(e) The economics of cost saving shall be known only after the process conditions are established in the pilot plant.

Fee for change of name in gas connection

†2350. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has determined any fee for change of name in gas connections;

(b) if so, the State-wise details of fee determined for name change in gas connection;

(c) the State-wise details of the amount received under this head from various States from 1st June, 2014 to 31st January, 2015;

(d) whether the consumers are being given a proper receipt of the fee charged; and

(e) if not, the reasons there for?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (e) Public Sector Oil Marketing Companies (OMCs) have reported that they have not prescribed any fee for change of name in LPG gas connection. However, there is a security deposit towards the LPG cylinder(s) and Pressure Regulator loaned to the consumers. The security deposit remains the same in case of transfer of the connection within family of the registered consumer. In case of transfer of the LPG connection to a person other than the family member, the differential between the original security deposit and prevailing rate, if any, is recovered.

OMCs have reported that their LPG distributor issue cash-memos for the amounts recovered from the consumers on this count.

†Original notice of the question was received in Hindi.